

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
NEW DELHI

Company Appeal (AT) No. 273 of 2019

IN THE MATTER OF:

Shirish Vinod Shah (HUF)

...Appellant

Vs.

Bharti Telecom Ltd. & Ors.

...Respondents

Present:-

For Appellant: - Mr. Anirudh and Mr. Rahul, Advocates.

**For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kamal Shankar, Mr. Dhruv Rana, Mr. Sylona
Mohapatra, Advocates
Ms. Aakanksha Kaul and Mr. Manek Singh Advocates
for R- 3**

With

Company Appeal (AT) No. 274 of 2019

IN THE MATTER OF:

Hasmukh Mithalal Nagori

...Appellant

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

For Appellant: - Mr. Anirudh and Mr. Rahul, Advocates.

**For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kamal Shankar, Mr. Dhruv Rana, Mr. Sylona
Mohapatra, Advocates
Ms. Aakanksha Kaul and Mr. Manek Singh Advocates
for R- 3**

With

Company Appeal (AT) No. 275 of 2019

IN THE MATTER OF:

Adwaeet A. Shah & Ors.

...Appellants

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

For Appellant: - Mr. Anirudh and Mr. Rahul, Advocates.

**For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kamal Shankar, Mr. Dhruv Rana, Mr. Sylona
Mohapatra, Advocates
Ms. Aakanksha Kaul and Mr. Manek Singh Advocates
for R- 3**

**With
Company Appeal (AT) No. 276 of 2019**

IN THE MATTER OF:

Mahendra A Shah & Ors.

...Appellants

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

For Appellant: - Mr. Anirudh and Mr. Rahul, Advocates.

**For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kamal Shankar, Mr. Dhruv Rana, Mr. Sylona
Mohapatra, Advocates
Ms. Aakanksha Kaul and Mr. Manek Singh Advocates
for R- 3**

**With
Company Appeal (AT) No. 277 of 2019**

IN THE MATTER OF:

Chhaya Kamlesh Parekh

...Appellant

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

For Appellant: - Mr. Anirudh and Mr. Rahul, Advocates.

**For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kamal Shankar, Mr. Dhruv Rana, Mr. Sylona
Mohapatra, Advocates
Ms. Aakanksha Kaul and Mr. Manek Singh Advocates
for R- 3**

With
Company Appeal (AT) No. 278 of 2019

IN THE MATTER OF:

Kanta Shah

...Appellant

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

For Appellant: - Mr. Anirudh and Mr. Rahul, Advocates.

For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kamal Shankar, Mr. Dhruv Rana, Mr. Sylona
Mohapatra, Advocates
Ms. Aakanksha Kaul and Mr. Manek Singh Advocates
for R- 3

With
Company Appeal (AT) No. 279 of 2019

IN THE MATTER OF:

Ramesh Shah

...Appellant

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

For Appellant: - Mr. Anirudh and Mr. Rahul, Advocates.

For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kamal Shankar, Mr. Dhruv Rana, Mr. Sylona
Mohapatra, Advocates
Ms. Aakanksha Kaul and Mr. Manek Singh Advocates
for R- 3

With
Company Appeal (AT) No. 280 of 2019

IN THE MATTER OF:

Bharati Vinod Shah

...Appellant

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

For Appellant: - Mr. Anirudh and Mr. Rahul, Advocates.

**For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kamal Shankar, Mr. Dhruv Rana, Mr. Sylona
Mohapatra, Advocates
Ms. Aakanksha Kaul and Mr. Manek Singh Advocates
for R- 3**

**With
Company Appeal (AT) No. 336 of 2019**

**IN THE MATTER OF:
Akash Khandelwal & Ors.**

...Appellants

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

**For Appellant: - Mr. Shweta Bharti, Mr. J.K. Choudhary and Ms.
Sonali Khanna, Advocates.**

**For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kamal Shankar and Mr. Dhruv Rana, Advocates**

**With
Company Appeal (AT) No. 337 of 2019**

**IN THE MATTER OF:
Shubham Gupta**

...Appellant

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

**For Appellant: - Mr. Arun Kathpalia, Sr. Advocate with Mr. Ranjan
Kumar Pandey, Mr. Anuj Tiwari, Mr. Kauser Husain, Ms.
Diksha Gupta and Mr. Kamran Fajal, Advocates.**

**For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kamal Shankar and Mr. Dhruv Rana, Advocates**

With
Company Appeal (AT) No. 338 of 2019

IN THE MATTER OF:

Manish Lamba & Ors.

...Appellants

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

**For Appellant: - Mr. Ashish Dholakia and Mr. Rohan Chanda,
Advocates.**

**For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kamal Shankar and Mr. Dhruv Rana, Advocates**

With
Company Appeal (AT) No. 339 of 2019

IN THE MATTER OF:

Rajesh Jain

...Appellant

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

**For Appellant: - Mr. Arun Kathpalia, Sr. Advocate with Mr. Ranjan
Kumar Pandey, Mr. Anuj Tiwari, Mr. Kauser Hussain,
Ms. Diksha Gupta and Mr. Kamran Fajal, Advocates.**

**For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with
Mr. Kamal Shankar and Mr. Dhruv Rana, Advocates**

With
Company Appeal (AT) No. 340 of 2019

IN THE MATTER OF:

Pannalal Bhansali

...Appellant

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

For Appellant: - Mr. Arun Kathpalia, Sr. Advocate with Mr. Ranjan Kumar Pandey, Mr. Anuj Tiwari, Mr. Kauser Hussain, Ms. Diksha Gupta and Mr. Kamran Fajal, Advocates.

For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with Mr. Kamal Shankar and Mr. Dhruv Rana, Advocates

**With
Company Appeal (AT) No. 354 of 2019**

**IN THE MATTER OF:
Anuradha Modi & Ors.**

...Appellants

Versus

Bharti Telecom Limited & Ors.

...Respondents

Present:-

For Appellant: -

For Respondents: - Mr. Ramji Srinivasan, Senior Advocate with Mr. Kamal Shankar and Mr. Dhruv Rana, Advocates

O R D E R

22.01.2020 Post these appeals 'For Hearing' on **7th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

R N/ g c/

Company Appeal (AT) Nos. 273, 274, 275, 276, 277, 278, 279, 280, 336, 337, 338, 339, 340 & 354 of 2019